

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/128(KB)2020
IA(I.B.C)/1722(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	HDFC BANK LIMITED VS TAMRA DHATU UDYOG PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Mahima Shekhawat, Adv.] For the Applicant
Mr. Vibhor Kapoor, Adv.

Ms. Urmila Chakraborty, Adv.] for the IRP
Ms. S. Mukhopadhyay, Adv.

Mr. Avishek Guha, Adv.] For the FC
Ms. A. Dutta, Adv.
Mr. K. De Sarkar, Adv.

Mr. P. Chowdhury, Adv.] for the CD
Mr. S. Dutta, Adv.

ORDER

1. Learned Counsel for the parties present.
2. Ld. Counsel appearing for the management of the Corporate Debtor present and submits that an application has been preferred to seek replacement of erstwhile RP in the application in this application. Therefore, the matter stands adjourned to **08.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**